

Seventeenth Series, Vol. I No. 3

Wednesday, June 19, 2019
Jyaistha 29, 1941 (Saka)

LOK SABHA DEBATES
(English Version)

First Session
(Seventeenth Lok Sabha)



(Vol. I contains Nos.1 to 10)

LOK SABHA SECRETARIAT
NEW DELHI

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OFFICERS OF LOK SABHA**THE SPEAKER***

Shri Om Birla

PANEL OF CHAIRPERSONS**

Shri Kodikunnil Suresh

Shri Brijbhushan Sharan Singh

Shri Bhartruhari Mahtab

SECRETARY GENERAL

Shrimati Snehlata Shrivastava

* Elected on 19.06.2019.

** Nominated on 07.06.2019.

The following two separate orders were issued by the President of India on 07.06.2019.

1. Whereas the office of the Speaker will become vacant immediately before the commencement of the first meeting of the House of the People on June 17, 2019 and the office of the Deputy Speaker is also vacant.

Now, therefore, in exercise of the powers conferred upon me by clause (1) of article 95 of the Constitution of India, I hereby appoint Dr. Virendra Kumar, a Member of the House of the People, to perform the duties of the office of the Speaker from the commencement of the sitting of the House of People on June 17, 2019 till election of the Speaker by the said House.

2. I hereby appoint Shri Kodikunnil Suresh, Shri Brijbhushan Sharan Singh and Shri Bhartruhari Mahtab to be the persons before any of whom Members of the House of the People may make and subscribe the oath or affirmation in accordance with provision of article 99 of the Constitution of India.

**Ram Nath Kovind,
PRESIDENT OF INDIA**

LOK SABHA DEBATES

LOK SABHA

Wednesday, June 19, 2019/ Jyaistha 29, 1941 (Saka)

The Lok Sabha met at Eleven of the Clock

[HON. SPEAKER *Pro-Tem* Dr. Virendra Kumar *in the Chair*]

[Translation]

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Hon. Speaker sir, I have to make a humble request. I had made a request on behalf of my party regarding election of the Speaker which is being taking place today. In this regard a Notice of Motion was given yesterday. In spite of giving Notice of motion, the name of our party was not included. We gave a Notice of Motion yesterday which was then submitted to the Minister of Parliamentary Affairs, Shri Meghwal ji, but the name of our party is not there in the printed list. This does not seem good that when names of all the Hon. Members are there and names from our party are missing.

HON. SPEAKER: Ok, Adhir Ranjan ji. Let me see.

[English]

SHRI T.R. BAALU (SRIPERUMBUDUR): We should know as to what is happening to the Government. ...*(Interruptions)*

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Let me clarify. *[Translation]*

I too had requested the congress party and Shri T.R. Baalu ji in this regard but there was delay on their part in decision making process. As a result, the notice reached the Table Office at 12.05PM and it was not included. Still I request the

Speaker on behalf of you also to allow you to move your Motion. I make this request on behalf of the Government.

11. 02 hrs

MEMBERS SWORN – Contd.

[Translation]

HON. SPEAKER: Hon. Members, I would like to request the Secretary General to call out the names of the Members state-wise in the same order who could not take oath or subscribe affirmation.

[English]

SECRETARY GENERAL:

BIHAR

Shri Santosh Kumar (Purnia) – Not present.

KARNATAKA

Shri Prajwal Revanna (Hassan) – Not present.

ODISHA

Shri Anubhav Mohanty (Kendrapara) – Oath - Odia

11. 04 hrs

OBSERVATION BY THE SPEAKER PRO TEM

Election of Speaker

[Translation]

HON. SPEAKER: Item no. 2. Hon. Members, I have received 13 Notices of Motion regarding election of Speaker. Out of these 13 notices, 3 notices have been received after the time limit stipulated for laying them on the table. Hence the notices of motion given by Shri Jayadev Galla, Shri Adhir Ranjan Chowdhury and Shri T.R. Baalu have been time barred under rule 7 of procedure and practice Rule, but as a special case they are allowed to lay them on the table and they can give their names, move their motion and second the motion one by one according to their names as appeared in the List of business.

11.06 hrs

MOTION FOR ELECTION OF SPEAKER

[Translation]

HON. SPEAKER: Now we shall take up Motion for election of Lok Sabha Speaker. I would like to request the Hon. Prime Minister, Shri Narendra Modi ji to move the motion mentioned against his name.

THE PRIME MINISTER (SHRI NARENDRA MODI): I beg to move:

“That Shri Om Birla, a Member of this House, be chosen as the Speaker of this House.”

THE MINISTER OF DEFENCE (SHRI RAJNATH SINGH): Sir, I second the motion.

THE MINISTER OF HOME AFFAIRS (SHRI AMIT SHAH): Sir, I beg to move:

“That Shri Om Birla, a Member of this House, be chosen as the Speaker of this House.”

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN JAIRAM GADKARI): Sir, I second the motion.

THE MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA): Sir, I beg to move:

“That Shri Om Birla, a Member of this House, be chosen as the Speaker of this House.”

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. RAMESH POKHRIYAL NISHANK): Sir, I second the Motion.

[English]

HON. SPEAKER: Kumari Agatha K. Sangma – Not present.

[Translation]

Shri Arvind Ganpat Sawant will move the Motion.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND SAWANT): Sir I beg to move:

“That Shri Om Birla, a Member of this House, be chosen as the Speaker of this House.”

SHRI VINAYAK BHAURAO RAUT (RATNAGIRI-SINDHUDURG): Sir, I second the Motion.

SHRI PINAKI MISRA (PURI): Sir I beg to move.

“That Shri Om Birla, a Member of this House, be chosen as the Speaker of this House.”

SHRI ACHYUTANANDA SAMANTA (KANDHAMAL): Sir, I second the Motion.

[English]

SHRI SUKHBIR SINGH BADAL (FEROZPUR): I beg to move:

“That Shri Om Birla, a Member of this House, be chosen as the Speaker of this House.”

[Translation]

SHRI CHIRAG KUMAR PASWAN (JAMUI): Sir, I second the motion.

SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH (MUNGHYR): Sir, I beg to move:

“That Shri Om Birla, a Member of this House, be chosen as the Speaker of this House.”

SHRIMATI ANUPRIYA PATEL (MIRZAPUR): Sir, I second the Motion
THE MINISTER OF CHEMICAL AND FERTILIZERS (SHRI D.V. SADANANDA GOWDA): Sir, I beg to move:

“That Shri Om Birla, a Member of this House, be chosen as the Speaker of this House.”

[English]

SHRI P.V. MIDHUN REDDY (RAJAMPET): Sir, I second the Motion.

[Translation]

THE MINISTER OF PARLIAMENTARY AFFAIRS; THE MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I beg to move:

“That Shri Om Birla, a Member of this House, be chosen as the Speaker of this House.”

[English]

SHRI P. RAVEENDRANATH KUMAR (THENI): Sir, I second the motion.

SHRI JAYADEV GALLA (GUNTUR): Sir, I beg to move:

“That Shri Om Birla, a Member of this House, be chosen as the Speaker of this House.”

HON.SPEAKER: Shri Srinivas Kesineni - Not present.

[Translation]

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Sir, I beg to move.

“That Shri Om Birla, a Member of this House, be chosen as the Speaker of this House.”

[English]

SHRI T.R. BAALU (SRIPERUMBUDUR): Sir, I second the Motion.

[Translation]

HON. SPEAKER: Shri T.R. Baalu will now move the motion. I have received two notices given by you.

SHRI T.R. BAALU: I beg to move:

“That Shri Om Birla, a Member of this House, be chosen as the Speaker of this House.”

SHRI ADHIR RANJAN CHOWDHURY: Sir, I second the Motion.

[Translation]

HON. SPEAKER: Now, I shall put the motions moved by Shri Narendra Modi ji and seconded by Shri Rajnath Singh Ji....

... *(Interruptions)*

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Sir, we should be given a chance to move the motion.

HON. SPEAKER: Your notice has not been received.

SHRI SUDIP BANDYOPADHYAY: Sir, we should also be given a chance to move the motion.

HON. SPEAKER: We will give you a chance but your notice has not been received yet.

SHRI SUDIP BANDYOPADHYAY: Sir, it relates to our support to the motion.

HON. SPEAKER: Now, I shall put the motion moved by Shri Narendra Modi ji and seconded by Shri Rajnath Singh Ji to the vote of the House.

SHRI SUDIP BANDYOPADHYAY: Sir, this is your discretion whether you allow us to move the motion.

HON. SPEAKER: Sudip Bandyopadhyay ji, your notice was not received but as a special case, you are being allowed to move.

[English]

SHRI SUDIP BANDYOPADHYAY: I beg to move:

“That Shri Om Birla, a Member of this House, be chosen as the Speaker of this House.”

[Translation]

SHRI NAMA NAGESWARA RAO (KHAMMAM): Sir, I second the Motion.

HON. SPEAKER: I shall now put the motion moved by Shri Narendra Modi ji and seconded by Shri Rajnath Singh ji to the vote of the House.

“That Shri Om Birla, a Member of this House, be chosen the Speaker of this House.”

HON. SPEAKER: The motion was adopted and Shri Om Birla is declared elected as Speaker of this House.

(Shri Om Birla was elected Speaker of Lok Sabha, unanimously)

HON.SPEAKER: As the first motion moved by Shri Narendra Modi ji has been adopted, the motions moved thereafter have been repealed.

Now, I have great pleasure in inviting Shri Om Birla ji to occupy the Chair.

(Shri Om Birla was conducted to the Chair by the Leader of the House, Shri Narendra Modi; Shri Adhir Ranjan Chowdhury; Shri Arvind Sawant; Shri Pinaki Misra and Leaders of some other Parties and Groups.)

11.14hrs

(Shri Om Birla, Hon Speaker, in the Chair)

11.15 hrs

COMPLIMENTS TO THE HON. SPEAKER, PRO TEM

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS; MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, before the

Business could begin, I would like to thank Shri Virendra Kumar who has discharged his duties as Speaker Pro tem. He has completed entire proceedings of oath/affirmation very smoothly within two days. I profusely thank him on behalf of the government and the hon. Prime Minister also.

I also thank the Panel of Chairpersons Shri Kodikunnil Suresh, Shri Bhartruhari Mahtab, and Shri Brijbhushan Sharan Singh for their cooperation and sparing their time.

I also thank the Secretary General of Lok Sabha. Under the guidance of the speaker Pro tem and Panel of Chairpersons, she has completed the work within the time frame. She sat here along with all her staff without going out for a single minute. On behalf of the entire House, I thank all of them. Once again, I thank all the Member for their cooperation.

11. 17 hrs

FELICITATIONS TO THE SPEAKER

[Translation]

THE PRIME MINISTER (SHRI NARENDRA MODI): Hon. Speaker Sir, it is a matter of great pleasure and pride for all the members of the House to seeing you assume this office. All the senior members in this House are well acquainted with you. People associated with political life are also familiar with the active role you have played in Rajasthan as an MLA. It is a matter of pride for all of us that today we are unanimously endorsing the election of a personality who has been associated with student organizations since his student days, and who has actively participated in student movements of the university and who has spent the prime time of his life in serving the society without any break. After playing his role in student movement, he as a worker of Bharatiya Janata Party worked in the organization of the Yuva Morcha for about 15 years at the district, state and national levels. Since I have had the opportunity work in the organization for years, I too had the opportunity to work with him as one of my colleagues.

Kota is the land which has now become a hub of education. Whosoever has a career priority in his mind and heart, wants to live and study in Kota so as to make his career. A small city in one corner of

Rajasthan has today become a mini India. This transformation of Kota has happened under the leadership of Shri Om Birla ji and due to his contribution and initiatives taken by him in this direction. Generally, in political life, it is said that we always do politics for 24 hours, but apart from that, there is also a truth, which is never revealed.

At present, the country has experienced that the larger the proportion of social service in political life, the more is the acceptance of the person in the society. The era of hard core politics is going to end. As a public representative, it was natural for Shri Om Birla to join politics, but his style of work has always been social work oriented. Whenever he saw the people in distress anywhere in the society, he was the first person among all to reach there and provide help.

I very well remember, when a severe earthquake had struck in Gujarat, he stayed in Kutch for a long time. He was accompanied by large number of youth of his area. He worked there for a long time on his own with whatever resources he had, without being distraught about local resources. When Kedarnath incident happened, he could again be spotted in Uttarakhand. Even there, he started his social work with his team. Even in Kota if someone was not having a blanket during the winter season, he used to go to the streets of Kota overnight and deliver

winter blankets with public participation. He had taken a vow to help people. It is an inspiration for all the MPs in public life. He took a vow that no one would sleep hungry in Kota. He used to run a scheme called 'Prasadam'. Under the 'Prasadam' scheme, he used to feed starving people with public participation as his daily routine. Similarly, he introduced a 'Paridhan' scheme for those poor and deprived people who did not have clothes. During this 'Paridhan Movement' he was constantly driven by the sentiment of social empathy and engaged himself in public participation. He provided shoes to the needy people in the summer season and arranged blood donation or more services to the needy or those in the hospital. While doing all these works, he made his politics more public-service oriented than mass movement oriented. Today, we have such an empathetic personality to guide and lead us as Speaker. I am confident that through him, this House will serve as an agent of catalyst change in the country and he will be able to deliver his best in discharge of his duties of this office on account of his vast experience of the years of social service and empathy.

In the House also, we have seen that even if he smiles, he smiles very gently. Even if he speaks, he speaks very softly. That's why at times I am very apprehensive lest someone should take advantage of his

humility and prudence in the House. Earlier perhaps the Speaker of Lok Sabha had to face more difficulties as compared to the Chairman of Rajya Sabha, but now it is to the contrary. If we think of the last session, everyone can recall that the previous hon. Speaker was always smiling and remained calm in the House. Even if she had to reprimand someone she would always balance it with a smile. She had developed this new tradition with so much propriety. Hon. Speaker Sir, I on behalf of the House, treasury bench and all the responsible Council of Ministers in the Government can assure you that we will try to contribute our 100 percent in facilitating and co-operating you in running the House. If rules are violated and obstacles are created in running the system, then it will be your right to insist the members to cooperate. We will welcome it, because it is necessary for all of us to contribute in maintaining the dignity of the House.

I believe that earlier, first three - four years used to be smooth, there was some problem during the election year, but now there is election in every three- four months. In such situations, you are going to have a little more stress, but this House will fully cooperate with you so that there could be a healthy discussion on all the topics. With this hope, I wish you the best wishes on behalf of this House and treasury bench.

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Hon. Speaker, Sir, the hon. Prime Minister has presented your bio-data before the House. So, there is no need to add anything new to it. Kota is a hub of coaching institutes and it is famous for its kachoris. Since the Hon. Speaker hails from Kota, we hope that he will always do something for the betterment of this House.

You are a social worker as mentioned by the Hon. Prime Minister, besides this, you are also an agriculturist. You know that the condition of the farmers is becoming pitiable in the country. 36 farmers are committing suicide every day, I hope you will definitely take initiative to check such suicide.... *(Interruptions)*

HON. SPEAKER: Hon. Members, you are requested to stay calm as the leaders of your party are expressing their viewpoints ...*(Interruptions)*

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): I, on behalf of the Congress Party and all of us, congratulate you on being elected to this House. There are 90 crore voters in India. You will be surprised to know that India has more voters than the population of Europe and African continents. Out of this, 67% of the voters participated in the election which is about 60 crores of the total voters. There is a village called Malegaon in Anjaw district of Arunachal Pradesh where there is only one voter. It is more surprising that to get the vote of that one voter, six officials went there trekking in the hills for two days and covered 6 kms by road. We should protect the dignity of democracy.

Through you, I would like to assure the Prime Minister that the intension of our party is very clear. We believe in debate, dissent and decision but we should get the opportunity. It is your responsibility to protect us properly in the House because you are *[English]* the presiding Officer, the custodian of this House.

Not only that, according to Nehru, through the Hon. Speaker, the House represents the freedom of the nation. So the dignity of the Chair is to be well maintained by you also.

[Translation]

Sir, one thing which I would like to bring to your notice is that previously not many bills out of the Bills which were passed here were sent to the standing committees for their scrutiny. You will have to see that as this relates to dignity of the House. On the other hand, taking the route of Ordinance frequently is also not good as scrutiny and threadbare discussion are required in Parliamentary Democracy and all stake holders should be the part of this discussion.

Sir, when I went to obtain the primary membership of Congress Party, there it was written in Oath letter of the primary membership that if a person wants to become the member of congress party then he/she will have to take the Oath of strengthening the Parliamentary democracy. The day, on which we took membership of congress party and started working for it, we had taken an Oath of strengthening Parliamentary democracy and since then we have not hesitated in giving our optimum cooperation in smooth functioning of the Parliament.

Sir, I would like to draw the attention of the Prime Minister and the House towards a small issue. Outside the Parliament, the Prime Minister says that all parties will be treated equally whether it is ruling party or the opposition Party. It is a very good concept but there is multi-Party Parliamentary system in India where along with ruling and the opposition parties there will be multi parties also. Only thing is that the Speaker should be unbiased. We can make it neutral because the Chair is impartial. When the members started taking oaths here, then the slogans like Jai Shri Ram, Allah hu Akbar, Jai Kaali etc. were raised which was of bad taste. I am saying this personally but it is a matter of dignity of the House. "Wo hi Ram jo Dashrath ka beta, Wo hi Ram jo ghar ghar mei leta,

Wo hi Ram jagat pasera wo hi Ram sabse nyara.”

On the other hand, it is said:

“La ilaha illallahu Muhammad-ul- Rasulullah.”

Sir, we have to form such a society regarding which I want to say a small thing.

“Jab mullah ko masjid mei Ram nazar aaye, jab pujari ko mandir me Rehmaan nazar aaye.”

Sir, finally, I want to seek something. The Prime Minister had also sought it:

“Khuda se kya maangu tere vaaste, sada khushiyo se bhare ho tere raaste, Hansi tere chehre par rahe is tarah,
Khushboo phoolo ke saath rehti hai jis tarah.”

[English]

SHRI T.R. BAALU (SRIPERUMBUDUR): Hon. Speaker, Sir, on behalf of my esteemed leader Dr. Thalapathi M.K. Stalin, a secular Indian, a forerunner of social justice, a great son of a great Leader, Dr. Kalaignar Karunanidhi and on behalf of the Members of DMK Party in Lok Sabha and on my own behalf, I profoundly welcome and wish you a great success in the days to come as the custodian of this temple of democracy.

Hon. Speaker, Sir, considering your exemplary experience in Rajasthan Assembly as well as in Lok Sabha and also your friendliness with fellow Members, I hope that your leadership will definitely add to the values of exalted chair in which you are sitting now.

Sir, you have been selected and elected by the BJP on Lotus symbol. Lotus grows in water; lives in water, but water would not stick to lotus. Keeping this in mind, I could only say that maybe the BJP has selected you, but you should be impartial and you should see that everyone is taken along, and proper justice and democracy should be rendered by you.

Sir, before I conclude, I want to recite one couplet of Tirukkural and I quote:

“Samanseidhu Seerthookkum Kolpol Amainthorupal

Kodamai Sandror Kani”

To hold the scales even and fair is an ornament of those who seek perfection in their rectitude. I hope that you will be guided by the spirit of this Tirukkural and see that the house is run properly and smoothly.

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Hon. Speaker, Sir, I welcome you as the hon. Speaker of the House. ‘The sanctum sanctorum of this great House and the Chair of the hon. Speaker is somehow a different position in the whole nation. But according to my conception and according to my own faith, after being elected as MLA and MP and in the Parliamentary proceeding system of this country for more than nine times, I still believe that the Parliament democratic functioning can be more than nine times, I still be live that the Parliamentary democratic functioning can be more strengthened. What we feel is that the brute majoritarianism sometimes affects the normal functioning of the House. Whatever the House will run of function properly or not, it depends mainly on the Treasury Benches. The intention and desire of the hon. Prime Minister as he has expressed today, is that all the discussions should be held very peacefully. We want to assure this. We are very much in favor of discussions taking place on the floor of the House peacefully. When the people have given their dictum, the Central Government will be run by these parties. Similarly, the State Government are also governed by the dictum of the people of the particular State. But many a time, we have found that the Central Government acts like a Government who can govern the whole country. They are in the habit of sending many directions and advisories even two advisories in a week.

[Translation]

HON. SPEAKER: Please raise this matter later on.

[English]

SHRI SUDIP BANDYOPADHYAY: When these issues are raised on the floor of the House, then naturally the ruling party does not allow the smaller parties to convey their views on the floor of the House.

So, I would request you to look at both sides, that is, left and the right sides. They very name 'Om Birla' has a specialty also. Many people ask me whether he belongs to the category of the industrialist family of the Birla Group. *[Translation]*

It is a matter of great significance if someone has Om prefixed to his name. I would like you to do justice with your name Om Birla and take both the sides into confidence. I welcome you.

[English]

SHRI P.V. MIDHUN REDDY (RAJAMPET): Sir, at the outset, I, on behalf of my leader and young Chief Minister, Shri Y.S. Jagan Mohan Reddy, and also 22 Members present in this House heartily congratulate you for assuming the post of the Speaker in this august House.

Sir, it is worth mentioning that you had started your career as a politician from your college days. You had been elected to the Assembly thrice. You have won the Parliamentary experience twice. It is a long and a commendable career. Your rich political experience will definitely help in running this House efficiently.

It is also worth mentioning that you have been into a lot of social service activities, especially, Paridhan where we could see you are compassionate and considerate. You have distributed a lot of free clothes, books and even food to poor people. We hope all this experience and your good character will help you run this House efficiently. Like every Member in the House, I once again congratulate you for assuming this post.

[Translation]

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND

SAWANT): Hon. Speaker, Sir, first of all, I would like to thank you from the core of my heart, both on behalf of my party and on my own. I would also like to especially congratulate the hon. Prime Minister for choosing such a name to lead the Chair. I have been fortunate enough to get acquainted with hon. Om Birla ji when I became the Member of Parliament for the first time and I also have the honour of sharing the same vehicle from Airport to arrive here. Now, this acquaintance is more profound. I am very happy that today my friend is getting the opportunity to Chair at the highest level and it is a matter of real happiness that his name has been proposed for this purpose. I would only like to say that I do not want to make any political speech because today I am part of the Government. I would like to believe that you would be able to discharge your responsibility of maintaining the dignity of this House in a way as was done by your predecessor and former Speaker Smt. Sumitra Mahajan ji and you would take it to next level. I believe that you have got the capability to do so because you have been elected from Kota in Rajasthan. Leaving everything aside, the most important thing is that your name itself contains the word Om and it is that aura of your name is going to do justice with us. It is the desire of the entire world and all want peace and development. Everybody also wants this trust to develop further as has been stated by our hon. Prime Minister. I want that this House should be run smoothly and I want that we treat the past be bygones and our focus should be on raising the prestige of our country. I am also confident that you are going to elevate the prestige of this House in the entire world. I again congratulate you heartily and welcome you. Jai Hind

SHRI RAJIV RANJAN SINGH ALIAS 'LALAN' SINGH (MUNGHYR): Hon.

Sir, I would like to heartily congratulate you on behalf of my party JDU and on my own behalf on assuming this responsibility.

Sir, yours has been a very long political career. Going by your long experience of having organizational skills right from your student's days to a social worker and also your experience in Vidhan Sabha and in this House, I am fully confident and hopeful that this House is going to play a very constructive role under your able leadership and stewardship.

I once again welcome you with this assurance that you are going to get complete cooperation from my party in making this House play constructive role. With this hope and confidence, I once again welcome you.

SHRI PINAKI MISRA (PURI): Hon. Speaker, Sir, I welcome you on behalf of my party Biju Janta Dal. It is not the Biju Janta Dal alone which has supported the Motion for your name but the entire House seconded it and it is a great statement on your acceptability. Barring First Lok Sabha, no voting for election for the post of Speaker has ever taken place

in 16 instances. Its main reason is that it is a bi-partisan post. When the election for this post was held for the first time, then Left Front had presented a token resistance and one of the candidates from Left Front had also voted for Mavalankar ji. Even though, Congress Party had crushing majority in the House, the candidate of Left Front also voted for the Congress Party Candidates and once he moved outside, the reason given by him for doing so was that this was a bi-partisan House and the post of Speaker also being bi-partisan. Therefore, there should be no question of any election in this.

Sir, we are very happy that you are occupying such a coveted post. The hon. Prime Minister has convened an all Party meet at 3'0 clock today. Shri Navin Patnaik is also coming to Delhi. Ways to improve the productivity of Parliament forms the first Agenda of Hon. Prime Minister. Going by our record between 2014 to 19, I can assure you that we are going to cause you minimum discomfort in running of the House. We have never been to the well of the House and never caused any disruption. We have been guided by hon. Navin Patnaik ji that welcome to the House for discussion and debate not to cause disruption. This has been our all throughout motto. We are never going to cause you problem in the House.

I would only like to say that you are well aware of the importance of Parliamentary Standing Committees. You have been in a position in Rajasthan Legislative Assembly from 2008 to 2013 and you have been an outstanding Legislator from Opposition side and there had been numerous instances of cornering the Government by you during Question Hours. You are also well aware that Legislative scrutiny of Standing Committees has been diluted a lot. It has especially happened during the year 2014 to 2019, it is not the right course. The scrutiny of Standing Committees is absolutely integral to the House. I would like to quote one of the quotes by Pt. Jawaharlal Nehru which is even more

relevant today. Nehru ji, during the time when House was chaired by Shri Mavalankar ji had said and I quote [English] we would like the distinguished occupant of this Chair now to always guard the freedom and liberty of those from every possible danger even from a national Government incursion. There is always that danger from a national Government that it may choose to ride roughshod over the opinions of a minority and it is here that the hon. Speaker comes to protect each single Member or each single group from any such unjust activity by a dominant group or a dominant Government.

[Translation] Today, we are witnessing a very dominant Government and we are hopeful of getting your protection. Thank you.

HON.SPEAKER: I would like all the hon. Members to be precise.

HRI SHYAM SINGH YADAV (JAUNPUR): Hon. Speaker, I congratulate you on behalf of my party and on my behalf on being elected on this prestigious post in a great country like India. The hon. Prime Minister has highlighted your great trait of serving the poor people whereby you provide food to the hungry and clothes to those who are not having them. You have also been a major reformer of education system in Kota, Rajasthan. All this is very commendable. I am very much impressed by your dedication for social service and I would like to emulate your example.

Sir, I have been elected for the first time in Parliament. However, I have been a witness to the fact that quite often the ruling party wants to push every Bill and amendment in its favour. Whenever any Bill is opposed by the Opposition then the ruling party in a way wants to push through the Legislation.

I would like to request you not to give any such opportunity where opposition Members could feel that hon. Speaker is not doing justice to them.

Sir, I would like to suggest that you should give more opportunities to those who have been elected in the House for the first time. Being our guardian and protector, I hope that you will make us learn parliamentary procedure. The authority of bringing us to discipline by taking whatever disciplinary action vests in you but it would be more welcome if you do so by bearing a smile on your face. With these words, I would like to congratulate you once again.

SHRI NAMA NAGESWAR RAO (KHAMMAM): Hon. Speaker Sir, I on behalf of the President of TRS party and other Members of the Party Congratulate you.

We were not aware about your historical background to the extent hon. Prime Minister is going by the way he has elaborated on it. However, it is a matter of happiness to say something to welcome you. You are mass leader. You are a social worker. You are the son of a farmer. All the Members of the House are certainly hopeful of just treatment when the chair is represented by a person having so many credentials in his favour.

Right now, hon. Prime Minister had said outside the House that irrespective of the number, the Members of all parties will get an opportunity to express their views they will be justly treated. All of us want that Members of all political parties, whether they belong to small party or a larger one, should get equal and just treatment in line with the statement made by the hon. Prime Minister outside and also going by the spirit shown by all the Members in

supporting your name. We are hopeful of getting justice. All the Members of the House are like your children. By virtue of sitting on the Chair, you have got an opportunity to protect and nurture the Members of this House. I extend my thanks by hoping for justice to all.

SHRI CHIRAG KUMAR PASWAN (JAMUI): Hon, Speaker Sir, I am aware about your insistence on being brief in our congratulatory speeches but your personality is so grand that it will be difficult to confine it within few sentences. I thank you for giving me the opportunity to speak.

Sir, to say anything you is akin to showing a flickering flame to the light of the sun. Firstly, I would like to congratulate you on behalf of hon. Ram Vilas Paswan ji, the National President of our Lok Jan Shakti party and also on behalf of the rest of the Party. Besides, I would also like to thank hon. Prime Minister, Shri Narendra Modi for presenting before us the name of the best possible person for the post. The entire house supported the name. I would thank the entire House for it. I am very hopeful that not only all of us will benefit from your experience, you will also be a source of inspiration for the younger Members like me who are present here particularly in context of the study of your journey from a student leader to youth leader. I am pretty confident and hopeful that smaller parties will get your protection.

I would also take this opportunity to thank former Speaker Shrimati Sumitra Mahajan for her contribution, on behalf of my party.

Lastly, I would like to assure you of full cooperation from my party, Lok Jan Shakti Party for the smooth functioning of the House.

Sir, you are welcome and many congratulations to you.

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): Sir, I take this opportunity to congratulate you. Today, you are officiating as a major functionary of the largest democracy in the world, I got the opportunity to work with you in the constitution club as well, I remember that you are being elected unopposed for the second time. When you were elected to Lok Sabha for your first term and you faced the election in constitution club, perhaps you were the first person to have unopposed elected as treasurer. Now, you are being elected unopposed for the second time. Your contribution in Constitution Club has been excellent. I also got an opportunity to work with you as a fellow Parliamentarian. Many many congratulations to you on behalf of NCP.

Many a great legend like Mavalankar ji, Somnath Chatterjeeji, Sangamaji etc have taken to this Chair and guarded the country. Many a time, whenever states do face challenges, they look forward to Parliament for guidance. You will work as an ideal Parliamentarian and the Speaker for the forthcoming five years. Many many good wishes to you on behalf of Nationalist Congress Party.

DR. FAROOQ ABDULLAH (SRINAGAR): I congratulate you on behalf of my party. When I was elected to the Parliament for the first time, Jakhar Saheb was elected as our Speaker. He ran the House like a fatherly figure, gave opportunity to everyone to express their opinion about their Constituencies and the States.

Previous Speaker, Sumitra Mahajan ji also ran the House like a motherly figure and tried to hear everyone. You belong to Rajasthan, a place where I have got my education. I hope that you will give opportunity to everyone to air their

views and thus contribute to a strong nation. I once again congratulate you on behalf of my party and hope that you will run this House well, and we will extend our full cooperation in this regard. Thank you.

[English]

SHRI P.K. KUNHALIKUTTY (MALAPPURAM): Sir, my Party, IUML, has a very strong secular record of working in the Parliament and also outside this Parliament. Maybe, many new Members are aware of the fact that IUML is a secular Party which is a part of the secular alliance in Kerala, Tamil Nadu and also elsewhere.

So, I assure all cooperation from our Party to you. You, as we heard here, have a very strong record of public work and working for the poor. I hope, while working in this House, you will also try to give to the Opposition. Disruption in the House happens when we feel that to the people are not taken into consideration. Sometimes some legislations and other business come from that side which we feel is casually being done without considering the feelings of the people seriously. There are people who do not have much voice in this House like the backward classes, the minorities etc. When any legislation is being passed here, the Government should also take these points into consideration. Otherwise, disruption and shouting will occur and that is what happens many a time. So, I hope, in future, with this big majority of the present ruling Government, they may take into consideration the Prime Minister's recent statement that numbers do not matter but matters is feelings of everybody, and everybody means every section of the people of the country.

12.00hrs

So, I hope that legislations will not be brought to this House in a casual manner because such initiatives always create a problem. The government should take us seriously and it is duty of the hon. Speaker to protect our rights. I would like to take this opportunity to congratulate you on your unanimous election as the Speaker of this House. From my Party, i assure you full cooperation.

[Translation]

SHRI RAM MOHAN NAIDU KINJARAPU (SRIKAKULAM): Hon. Speaker Sir, I extend heartiest congratulations to you on behalf of my Party, Telugu Desam, The president of the party and all my MPs. All Members of all the parties have already talked about your experience and this House have put their faith in you. Today a very good atmosphere has been created. Every time the process of electing the speaker creates a good atmosphere in the House and gives an opportunity to move in desirable direction. Because just now, we witnessed that all Members have come together and extended support without any bias to carry forward the dignity of this House and to respect the honour of the post which you have taken. Along with it, we will definitely support any work undertaken by the honourable Prime Minister or the government for the advancement of the country in next five years. This will be our request to you. We have seen it in the first season. Our number has definitely decreased but please do not reduce the timeslot to be given to us for speech. This time, there are a lot of problems in our country and most of these exist in our state as well. If we want to keep our

point forward then definitely we have hope on you. We would like to thank Smt. Sumitra ji also, the Speaker of the last Lok Sabha that every time she gave opportunity to our young MPs to speak. Every time we wanted to speak, she encouraged and motivated us a lot. Apart from it, I would like to reiterate the request made by Shri Chirag Paswan ji that the young MPs should definitely get a good chance to speak. By giving a good chance to small parties like ours, we have full faith in you that you will uphold the constitution as well as the important powers of the constitution, and we are confident that you will take it forward. Just as Kota has given an opportunity to many students to make their names, in the same way you will enhance the pride and dignity of the House by creating a good atmosphere. With this, we greet and thank you again on behalf of the Telugu Desam Party.

SHRIMATI ANUPRIYA PATEL (MIRZAPUR): Hon. Speaker Sir, firstly I would like to extend my hearty greeting on behalf of my party, the Apna Dal. It is a matter of pride that you are holding the post of the Speaker of this House of the world's largest democracy and will run this House for next five years from today and we all will get your valuable guidance. From today onwards, you are assuming a very important responsibility regarding the preservation of parliamentary traditions. We all represent our Lok Sabha constituencies, but you are going to represent the full authority of this House. Your Chair has also been put in such a place that your eyes are on all of us and we are all equal to you and no one is more important or less important. I am saying this because there are many such parties in the House which have come with one Member, two

Members or three Members. My party is also present here with two Members. And the parties like ours need your protection the most, so that through you, we can get ample opportunity to express our views.

I come from a state like Uttar Pradesh, where there is a large population, a lot of diversity, a lot of challenges and my party is the voice of the downtrodden backward Dalit community. Through you, I urge that my party gets ample opportunity. Hon'ble Prime Minister has elaborated about your parliamentary experience in great detail. I do not want to repeat those things. I am confident that the great legacy that our first Speaker of this House Shri Mavalankar ji and all the successive speakers have left here you will carry forward that legacy in your tenure.

Through you all of us will get encouragement to strengthen this Parliamentary democracy. On behalf of my party, I assure you that we will extend full support in the smooth conduct of the House and I wish that during your glorious tenure, the dignity of House will get further enhanced.

HON. SPEAKER: There is a long list of speakers. So, I would urge all the Members to express their views in one minute each so that Members may get opportunity to speak.

Shri Asaduddin Owaisi.

SHRI ASADUDDIN OWAISI (HYDERABAD): Sir, I congratulate you that you have occupied the highest post. The Hon. Prime Minister has told us about you in his introduction and I, myself and on to be behalf of my party assure you that we will fully co-operate with you.

Sir, I would like to remind you one thing with due humility that as you have assumed the highest office, I hope and request you to protect the theory of separation of power of our country.

Sir, I would like to remind you and yourself know very well that many Speakers have sacrificed their lives before Monarchs to protect the freedom of democracy during the initial days of democracy in Britain. Therefore, whenever a Speaker is selected in that House of Commons, he is dragged to the Chair.

Sir, I am requesting you and also reminding you that you are the referee of this House, you will remain the referee; you cannot be a part of the game.

Sir, the last thing is that you have come from the right side, ideology can also be right but I am requesting you to please take care of the left side also. I request you that your ideology should not be colonial and we assure that we will run this parliamentary system in much better way.

Finally, Sir I would like to remind you with great humility that you have so many rights. Article 92 and 97 confer upon you powers independently and Sir, you have a lot of discretionary powers. I have a request to you that when you use your discretionary powers then just think it over whether decision you make is going to ensure smooth conduct of debate or this House is being stifled.

Sir, the present Member has already said about the Standing Committee, if any Minister comes and tell you that he is in a hurry to get this bill passed and he is allowed it, would be disrespectful to that highest Chair because there is a wide mechanism for scrutiny of bill in a Parliamentary system. Sir, that is why Supreme Court in Kihoto Hollohan case had remarked that.

[English]

“The Speaker is the embodiment of propriety and impartiality.”

[Translation]

Sir, we belong to opposition party we hope and request that we will get a chance to openly criticize the Government and you will hear us. You are also a protector. Sir, I hope you will also support us. I once again congratulate you.

HON. SPEAKER: Shri Sukhbir Singh Badal Ji.

[English]

SHRI SUKBIR SINGH BADAL (FEROJPUR): Speaker Sir, on behalf of the people of Punjab and Shiromani Akali Dal, I would like to congratulate you. The Hon. Prime Minister has beautifully explained your life. Sir, you being a farmer, a social worker and having spent 27 years in public life, are fully aware of the problems of the people. You are connected to the grassroots. This Parliament represents 1.3 billion people, approximately 17 per cent of the world's population. Sir, the only problem here is number count- the higher the number, the more say you have; the lower the number, the less say you have. There are about 10 States and 6 Union Territories, which have less than five Members of Parliament. Sir, regional parties and the minorities always have less numbers in the House. So, we all have full faith in you. We all feel, you being a neighbour of Punjab, you know the issues.

I would request you, Sir, that the minorities, regional parties and States with small numbers should be given more time so that they can express their

views because their problems may be bigger than other bigger States. I would request you to consider allocating more time to the smaller States.

I would once again thank you very much.

SHRI P. RAVEENDRANATH KUMAR (THENI): Hon. Speaker, Sir, *Vanakkam*.

I place on record my sincere thanks to hon. Puratchi Thalaivi Amma for the benevolent blessings for which I am privileged to be a Member of Parliament representing Constituency.

On behalf of the AIADMK party leaders and on my own behalf, I wholeheartedly congratulate you for becoming the Presiding Officer of this august House.

Sir, I see in you a seasoned Parliamentarian, an ardent social worker and a simple human being, who has the connect with the masses. I extend my best wishes to you, sir.

I am beginner but I hope that with the able guidance of senior and seasoned leaders like you, I can make a big difference.

Sir, Tamil Nadu has always been a progressive State. The law-abiding people of my State, Tamil Nadu, are so much patriotic and hardworking. They put nation and language before everything else. The Government of Tamil Nadu and the people of my State see and aspire for overall and multifaceted development of the country.

Perarignar Anna guided us to see God in the smile of a poor man. Puratchi Thalaivar MGR, throughout his life, worked relentlessly for the welfare of the

poor. Puratchi Thalaivi Amma successfully implemented several welfare measures for the upliftment of the poor.

Hon. Speaker: Sir, I see in you, a philanthropist who has always been kind and helpful to the poor.

Sir, your simplicity and affection towards the humanity have made you rise up the ladder to occupy this high post.

Sir, while extending my heartfelt and sincere wishes to you, I seek your valuable guidance in effectively fulfilling my Parliamentary duties as a Member of Parliament.

We have so much expectation from Union government led by an ever-inspiring leader, the hon. Prime Minister, Shri Narendra Modiji. We are happy to be an ally of the National Democratic Alliance, which swept the recent elections and came to power at the centre.

Sir, I will be an ambassador and a tool in bridging the gap, if any, between the Union Government and the State Government of Tamil Nadu. I am full of hope that our genuine demands will get due attention and be fulfilled. I am thankful to the hon. Chief Minister and the Hon. Deputy Chief Minister of Tamil Nadu. I also extend my heartfelt congratulations to all the hon. Members of the House of people.

I look forward to work closely with each one of you and get your valuable guidance and unwavering support.

Thank you, so much for this opportunity.

Thank you, Mother India. *Vanakkam*.

[Translation]

HON. SPEAKER: I would again urge the hon. Members to please be brief.

SHRI HANUMAN BENIWAL (NAGAUR): Hon. Speaker Sir, you are holding the highest office in the Parliament of the world's largest democratic country. I would like to thank from my heart and pay my gratitude to the Hon. Prime Minister and congratulate you on behalf of the whole RPL party, the people of Rajasthan and the youth of the country. You had been legislator twice in the Legislative Assembly of Rajasthan, once during the Congress Government; you had fought against the atrocities on farmers and youth from roads to the Legislative Assembly. As the Hon. Prime Minister told us about your journey from student life to Legislative Assembly, from Member of Legislative Assembly, to Lok Sabha and now from Member of Parliament to the post of Lok Sabha Speaker. It is a matter of pride for Rajasthan. Today, the land of Rajasthan and the youth of the country are blessed. They feel hopeful and proud that Shri Om Birla ji, who was known as youth icon of Rajasthan, is now the head of the Parliament of the country. Definitely, though we are constituents of the ruling Party, the small parties like our party will always support the Government.

But whenever the issues of youth and farmers are raised, we hope you will give protection to small parties like us. Today, the whole of Rajasthan is feeling proud. I once again thank the Hon. Prime Minister and the Minister of Home Affairs for taking such a decision. Yesterday, when this country and we got information through social media, T.V and newspapers that Shri Om Birla ji would be the new Speaker of Lok Sabha then everyone was very much happy

that a person whose political career started as a student leader to Legislative Assembly, then Lok Sabha and now he is becoming Speaker of Lok Sabha also who has proved himself as a good parliamentarian from Legislative Assembly of Rajasthan to Lok Sabha. There is an atmosphere of joy in the whole country that he has become the Speaker of Lok Sabha, the apex institution of the country. Members of parliament from Rajasthan, Shri Ramcharan Bohra ji, Shri Rahul Kaswan ji are present here.

HON SPEAKER: Hanuman ji.

SHRI HANUMAN BENIWAL: Sir, one minute please. Let me include them also otherwise they will send their separate slips to you. I would like to congratulate you on behalf of Shri Arvind Kumar Sharma ji, Shri Nihal Chand Ji, Shri C.P. Joshi ji and Balaknath ji. You, please take care of us. We all shall build a new country and fulfil the dream of Shri Modi ji. Thanks, Jai Hind.

[English]

SHRI N.K. PREMCHANDRAN (KOLLAM): Thank you, very much Sir, first of all, I congratulate you on behalf of my Party RSP on assuming the highest Office of the biggest democracy in the world.

I firmly believe that 25 years of your experience as a legislator will give fruitful result to the Parliamentary democracy of this country, especially, the 17th Lok Sabha. My humble suggestion to you is that the Speaker has a very important role in protecting the democratic rights of the Members of the Opposition Members. That is a long-cherished tradition of this House.

I would like to quote Pandit Jawaharlal Nehru here. Shri Pinaki Misra has rightly quoted the rest of it. I quote:

“The Speaker represents the House. He or she represents the dignity of the House, the freedom of the House and because the House represents the nation, in a particular way, the Speaker become a symbol of nation’s freedom and liberty. Therefore, that should be an honoured position, a free position and should be occupied always by Persons position, a free position and should be occupied always by persons of outstanding ability and impartiality.”

Sir, I hope that the Chair held by your good office will discharge its function in an impartial manner. I fully support the observations made by the hon. Prime minister on the first day, on 17th June, that an active and effective Opposition is required in having a good democracy. We fully support it. We will be very active. We will be very effective. But we appeal one thing to the Government. In the last session of the 16th Lok Sabha, I have moved more than 500 amendments but none of them has been accepted or recognised or reviewed by the Government. Kindly review the position. The Government has to review them. Any suggestion coming from the Opposition, if it is constructive and useful to the nation, may be accepted. Kindly accept it. Such a constructive mechanism has to be taken up by the Government, at least, in the 17th Lok Sabha.

I would also like to conclude with felicitations and other suggestions. Dr. Murli Manohar Joshi has headed a Parliamentary Pay Panel. As per Article 98(2), we have to maintain the independence of parliament. In order to have the independence of Parliament, there is a suggestion to have an urgent legislation

to regulate the recruitment of staff of Parliament. That is long pending. I humbly submit before you that you can create a history by having an urgent legislation so as to regulate the recruitment of staff of Parliament so that the independence of Parliament can be maintained.

With these words, I conclude. I once again extend my heartiest congratulations to you for assuming this Office. Thank you very much.

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): Sir, all the Members of all parties, NDA and UPA are present here. Today is a day of happiness for us that you have become the Speaker of the House.

“Ek Desh ka naam hain, Rome,
 Lekin Lok Sabha ke Adhyaksh ban gye hain, Birla Om.
 Lok Sabha ka apko aachi tarah chalana hain kaam,
 Well mein aane vaalon ka blacklist mein dalna hain, naam.
 Narendra Modi ji aur apka dil hai vishal,
 Rahul ji aap ab raho khushhaal.
 Hum sab milkar haath me lete hain ekta ki mashaal
 Aur Bharat ko banate hain aur bhi vishal.
 Apka rajya hai Rajasthan,
 Lekin Lok Sabha ki aap ban gye hain, jaan.
 Bharat ki humein bdhani hain shaan,
 Loksabha chalane ke liye app jaise perfect hai, man.”

You have given me an opportunity to speak. I did not contest Lok Sabha election, so I was not there. Whenever I contested election, I was elected as a member. But I belong to Republican Party. A ministry has been allotted to me. My party also supports you. We have to run the country. Today is Shri Rahul ji's birthday... (*Interruptions*) Shri Rahul Ji is also our friend. You have got a chance to sit there. I heartily congratulate you for that. You have made lot of efforts. It happens in a democracy that those make effort to be in power, they come to power. You were in power for many years. When you were in power, I was in your party...(*Interruptions*) Before the election, the Congress people were asking me to join their party, but I did not join them. I saw that people were in favour of Shri Narendra Modi Ji... (*Interruptions*) That happens in democracy. You people also made efforts, Modi Saheb also made an effort and we have also made an effort. Considering that mandate the people have given, I also want to request the opposition that their support is needed to pass the bill, run the country, and make laws. Shri Narendra Modi ji knows that whatever small party, whoever it may be, the government will listen to everyone and will do justice to everyone. The government will work towards ensuring justice to all states. That is why our government will run for five years. After five years, it will continue for another five years and it will continue after five years also. It means we will continue to do good work. ... (*Interruptions*). If we keep doing good work, then our government will keep on being elected every time. If we will not do good job, then it is possible that they may come, but we will not let them come soon. I heartily congratulate

everyone. I also congratulate you heartily. You are an experienced person, you do not laugh much, but I will make you laugh. I thank you once again. I wish you run the house well and also give me a chance to speak occasionally. Jai Bheem ,Jai Bharat .

SHRI MOHANBHAI SANJIBHAI DELKAR (DADRA AND NAGAR HAVELI):

Sir, thank you very much. I too endorse the motion of thanks. As the Hon. Prime Minister has moved a Motion of Thanks here and I also associate myself with all our honourable members who have spoken on this. I wish you all the best and extend my thanks to you. Sir, I am very much happy to hear about you. As the honourable Prime Minister has said here, your simple nature and your style of work has made it very clear that style of your functioning and your simple nature will not only benefit the House, I understand, the entire country will also be benefitted by it. This has been proved today. Sir, I have been elected as an independent candidate and as all the people here have requested, I also request you that the small groups who are independent, should also be given a chance.

Sir, I have been elected to this Lok Sabha for the seventh time. I would like you to request you that those elected representatives of the independent parties should also be given a chance in the meeting of every political parties and time in the House. Once again, I thank you very much.

[English]

SHRI THOMAS CHAZHIKADAN (KOTTAYAM): Respected hon. Speaker, Sir, I take this opportunity to congratulate you on being elected unanimously as the Speaker of this august body of Seventeenth Lok Sabha.

India is the largest working democracy in the world, and you are holding the highest position in this august legislative body of India. Sir, I wish you every success in this highest legislative body of this country for discharging your responsibilities as the custodian and Presiding Officer of this body.

As we all know, being a Speaker is not a very easy job. While it is a highly prestigious position, it can also be a crown of thorns. The standard set by our founding fathers for a Speaker is quite high.

You are an experienced Parliamentarian both in the State Legislature and in the Lok Sabha. So, I am sure that you will be able to discharge your responsibilities in the House in the true interest of the entire nation. Also, I am sure that you will be able to protect the interest of all Members, irrespective of their party affiliations. As was already mentioned here, ours is a multi-party democratic system. Ours is a smaller party, we expect that we all get the same consideration from you for discharging our duties and representing the people of India.

Once again, permit me to congratulate you. I assure you the whole-hearted support from my Party and Myself. Thank you, sir.

[Translation]

SHRI NABA KUMAR SARANIA (KOKRAJHAR): Thank you Sir, Best wishes to you from my Parliamentary Constituency. I have been elected again as an independent member. People of my constituency also feel that we too should get a chance and that also on the right time. We shall never disturb you. I hope you would give us a chance to raise our issue. With these words, I thank you.

[English]

SHRI P.R. NATARAJAN (COIMBATORE): Sir, I thank you for the opportunity given by you to greet you.

As unanimously elected Speaker of the Seventeenth Lok Sabha, you have an experience of more than 25 years in the Legislative Assembly as well as in Lok Sabha. Our request is, as correctly pointed out by the RSP Member, who has quotation of Jawaharlal Nehru regarding the post of the Speaker, equality and the tradition of the House must be maintained by you, and we expect that.

We had an experience of majority with our leader late Shri Rajiv Gandhi in the same Lok Sabha. Majority alone will not decide; a majority alone will give you so many troubles. That is the sign. Let us wait and see. Thank you, sir.

SHRI K. SUBBARAYAN (TIRUPPUR): Thank you, Speaker, Sir, for giving me this opportunity. I also welcome you to the Chair. My humble request is, please save the democratic method and the Parliamentary democratic system.

I am very happy to greet you. My heartiest wishes to you. Thank you.

[Translation]

HON. SPEAKER: Hon. Prime Minister ji, all the members of the council of Ministers, the leaders of all the political parties, all the honourable members, I would like to express my heartfelt gratitude to all of you for your support to me as the speaker of the 17th Lok Sabha. I express my thanks to all the parties for reposing faith in me for this challenging task. I also thank the Hon. Protem Speaker, Dr. Virendra Kumar ji and his pro-team Shri Suresh Kodikunnil ji, Shri

Bhartrihari Mahtab ji, Shri Brijbhushan Sharan Singh ji and their entire team, who have conducted the proceeding of this House for two days very smoothly. I also thank the people of the country. In this 'Mahayagya' of democracy, the people of the country participated with full enthusiasm. It symbolizes the growing faith in the democratic system. We have many challenges and also the expectations of the people before us. All the honourable members in the House have expressed their views. I have also been a member like you from the year 2014 to the year 2019. I know that with the trust and confidence of millions of voters, we come to the temple of this Parliament and the people of our constituency, the people of the whole country, believe that we will discuss the problem of each and every one person of the society in the House. All the parties have confidence that this chair of the Speaker should be impartial and fair. It shall be my endeavour to do justice to every honourable member of any small and big party and our Hon. Prime Minister ji has also said that we want to run the country not on the basis of our strength of numbers but on the basis of everyone's faith. This country is the largest democracy.

Our country being the largest democracy and the way people celebrate this festival of democracy to vote and elect us in an impartial and transparent manner after waiting for hours under the sun with enthusiasm, they have this belief and confidence that we will raise their basic questions related to their needs.

Last time, the government upheld their trust and confidence, as the people of the country has again brought the government with confidence and with full

majority. That is why, now it has become the responsibility of the government that the way in which the people of the country have expressed their trust in the government, I certainly believe that the accountability of the government becomes more.

I also hope that the government should work with more accountability and transparency, so that we can set an example within the country.

I would like to assure the hon. members that all who come here as elected members in the Parliament, this is a temple of democracy which provides them a forum. This is a forum which you can use to raise the basic issues of the people and also to communicate your view points to them. I would like to urge you that many times I see that such issues are raised in the parliament which not related to the central government or the House. I would like to say to all hon. Members that people have elected us a Members of the Parliament so it is our responsibility to ask only those questions which are related to the functioning of the government and legislature. I also urge the Government to ensure that it should also answer the questions of every hon. member in the Zero Hour or Question Hour with full accountability and also take care of your feelings.

I am confident of preserving the faith of the country reposed in us under the leadership of the Hon'ble Prime Minister. The Hon'ble Prime Minister ji himself has said that all those who voted for him and those who did not, they all also belong to him. Everyone's viewpoints and policies may be different but we all have come here in the House with the objective to make our country prosperous and move forward. Today, India is moving forward in the world. India

has become a shining example before the entire world. Through this House we all should try to maintain parliamentary decorum so that the way our democracy is renowned all over the world our parliamentary tradition can also become an example all over the world. This is what I would like to urge you.

I hope that I shall discharge the responsibilities given to me by all hon. members properly. I hope all of you shall help me to run this House impartially and smoothly. Certainly it is my responsibility to protect your basic rights however less in numbers you may be. I would do my utmost to fulfil my responsibility. Vande Matram

12.39hrs

INTRODUCTION OF MINISTERS

[Translation]

HON. SPEAKER: I would request Hon. Prime Minister to introduce the Cabinet.

THE PRIME MINISTER (SHRI NARENDRA MODI): Hon. Speaker Sir, with your permission, I would like to introduce to you and through the colleagues of this Council of Ministers to this August House.

CABINET MINISTERS

Shri Raj Nath Singh	The Minister of Defence
Shri Amit Shah	The Minister of Home Affairs
Shri Nitin Jairam Gadkari	The Minister of Road Transport and Highways and Minister of Micro, Small and Medium Enterprises
Shri D.V. Sadananda Gowda	The Minister of Chemicals and Fertilizers
Shrimati Nirmala Sitharaman	The Minister of Finance and Minister of Corporate Affairs
Shri Ramvilas Paswan	The Minister of Consumer Affairs, Food and Public Distribution
Shri Narendra Singh Tomar	The Minister of Agriculture and Farmers Welfare; Minister of Rural Development and Minister of Panchayati Raj
Shri Ravi Shankar Prasad	The Minister of Law and Justice; Minister of Communications and Minister of Electronics and Information Technology

Shrimati Harsimrat Kaur Badal	The Minister of Food Processing Industries
Shri Thaawar Chand Gehlot	The Minister of Social Justice and Empowerment
Dr. Subrahmanyam Jaishankar	The Minister of External Affairs
Dr. Ramesh Pokhriyal Nishank	The Minister of Human Resource Development
Shri Arjun Munda	The Minister of Tribal Affairs
Dr. Harsh Vardhan	The Minister of Health and Family Welfare; Minister of Science and Technology and Minister of Earth Sciences
Shri Prakash Javadekar	The Minister of Environment, Forest and Climate Change and Minister of Information and Broadcasting
Shri Piyush Goyal	The Minister of Railways and Minister of Commerce and Industry
Shri Dharmendra Pradhan	The Minister of Petroleum and Natural Gas and Minister of Steel
Shri Mukhtar Abbas Naqvi	The Minister of Minority Affairs
Shri Pralhad Joshi	The Minister of Parliamentary Affairs; Minister of Coal and Minister of Mines
Dr. Mahendra Nath Pandey	The Minister of Skill Development and Entrepreneurship

Shri Arvind Ganpat Sawant	The Minister of Heavy Industries and Public Enterprises
Shri Giriraj Singh	The Minister of Fisheries, Animal Husbandry and Dairying
Shri Gajendra Singh Shekhawat	The Minister of Jal Shakti
MINISTERS OF STATE (INDEPENDENT CHARGE)	
Shri Santosh Kumar Gangwar	The Minister of State of the Ministry of Labour and Employment
Rao Inderjit Singh	The Minister of State of the Ministry of Statistics and Programme Implementation and Minister of State of the Ministry of Planning
Shri Shripad Yesso Naik	The Minister of State of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) and Minister of State in the Ministry of Defence
Dr. Jitendra Singh	The Minister of State of the Ministry of Development of North Eastern Region; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; Minister of State in the Department of Atomic Energy and

	Minister of State in the Department of Space
Shri Kiren Rijju	The Minister of State of the Ministry of Youth Affairs and Sports and Minister of State in the Ministry of Minority Affairs
Shri Prahlad Singh Patel	The Minister of State of the Ministry of Culture and Minister of State of the Ministry of Tourism
Shri R. K. Singh	The Minister of State of the Ministry of Power; Minister of State of the Ministry of New and Renewable Energy and Minister of State in the Ministry of Skill Development and Entrepreneurship
Shri Hardeep Singh Puri	The Minister of State of the Ministry of Housing and Urban Affairs; Minister of State of the Ministry of Civil Aviation and Minister of State in the Ministry of Commerce and Industry
Shri Mansukh L. Mandaviya	The Minister of State of the Ministry of Shipping and Minister of State in the Ministry of Chemicals and Fertilizers

MINISTERS OF STATE

Shri Faggan Singh Kulaste	The Minister of State in the Ministry of Steel
Shri Ashwini Kumar Choubey	The Minister of State in the Ministry of Health and Family Welfare
Shri Arjun Ram Meghwal	The Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Heavy Industries and Public Enterprises
Gen. Dr. V. K. Singh (Retd.)	The Minister of State in the Ministry of Road Transport and Highways
Shri Krishan Gurar Pal	The Minister of State in the Ministry of Social Justice and Empowerment
Shri Danve Raosaheb Dadarao	The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution
Shri G. Kishan Reddy	The Minister of State in the Ministry of Home Affairs
Shri Parshottam Rupala	The Minister of State in the Ministry of Agriculture and Farmers Welfare
Shri Ramdas Athawale	The Minister of State in the Ministry of Social Justice and Empowerment
Sadhvi Niranjan Jyoti	The Minister of State in the Ministry of Rural Development
Shri Babul Supriyo	The Minister of State in the Ministry of Environment, Forest and Climate Change

Dr. Sanjeev Kumar Balyan	The Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying
Shri Sanjay Dhotre	The Minister of State in the Ministry of Human Resource Development; Minister of State in the Ministry of Communications and Minister of State in the Ministry of Electronics and Information Technology
Shri Anurag Singh Thakur	The Minister of State in the Ministry of Finance and Minister of State in the Ministry of Corporate Affairs
Shri Suresh Channabasappa Angadi	The Minister of State in the Ministry of Railways
Shri Nityanand Rai	The Minister of State in the Ministry of Home Affairs
Shri Rattan Lal Kataria	The Minister of State in the Ministry of Jal Shakti and Minister of State in the Ministry of Social Justice and Empowerment
Shri V. Muraleedharan	The Minister of State in the Ministry of External Affairs and Minister of State in the Ministry of Parliamentary Affairs
Shrimati Renuka Singh Saruta	The Minister of State in the Ministry of Tribal Affairs
Shri Som Prakash	The Minister of State in the Ministry of Commerce and Industry

Shri Rameswar Teli	The Minister of State in the Ministry of Food Processing Industries
Shri Pratap Chandra Sarangi	The Minister of State in the Ministry of Micro, Small and Medium Enterprises and Minister of State in the Ministry of Fisheries, Animal Husbandry and Dairying
Shri Kailash Choudhary	The Minister of State in the Ministry of Agriculture and Farmers Welfare
Sushri Debasree Chaudhuri	The Minister of State in the Ministry of Women and Child Development

12.48 hrs

MEMBERS SWORN -- Contd.

[Translation]

HON.SPEAKER: Madam Secretary General.

[English]

SECRETARY GENERAL: Shri Santosh Kumar.

BIHAR

Shri Santosh Kumar (Purnia) – Oath – Hindi.

[Translation]

HON. SPEAKER: The House stands adjourned to meet tomorrow, Thursday, the 20th June, 2019 half an hour after the conclusion of the Address by the Hon. President.

12.50 hrs

The Lok Sabha then adjourned till half-an-hour after the Address by the Hon.

President on Thursday, the 20th June, 2019/Jyaistha 30, 1941 (Saka)

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